

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-205/2013/ 2274 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhrupad Kashyap Das,
Presiding Officer,
Industrial Tribunal, Dibrugarh.

Dated Guwahati the ¹⁶ 27 March, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. ITD.01/2025/256, dtd. 25.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.03.2025**. The District & Sessions Judge, Dibrugarh, and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-205/2013/ 2275 - 2276 /A, dated , 27-03-2025

Copy forwarded for information to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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